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Government of India
Ministry of Law & Justice
Department of Legal Affairs

4th Floor, 'A' Wing
Shastri Bhawan, New Delhi
Dated the 4th October, 2018

CIRCULAR

Subject: - Japanese Government's Scholarship for 2019 under 'Young Leader Program (YLP)' to attend one year Masters degree course (English Medium).

A copy of Note No. 5/23/18 dated 13th September 2018 received from Embassy of Japan to India on the subject mentioned above is circulated herewith for information to all the Officers/Officials in this Department.

2. The eligible Officers/ Officials who wish to apply may submit their application along with all the requisite documents to the undersigned latest by 15 -10-2018.

Encl: as above.


(A.K. Joshi)

Deputy Secretary to the Govt. of India
Tel. 23384109

1. All the Officers/Officials in the Department of Legal Affairs. (Kindly see the communication cited above @ www.legallaffairs.gov.in)
2. e-office portal.



EMBASSY OF JAPAN
INDIA

No. 5 / 23 / 18

NOTE VERBALE

The Embassy of Japan presents its compliments to the Ministry of Law and Justice and has the honour to inform that the Government of Japan wishes to offer special scholarships under the **Young Leaders' Program (YLP)**, through which exceptionally bright, young public administrators and government officials from various countries, including India, who are expected to play active roles in the future as national leaders in their home countries, are invited for an all-expenses-paid study visit to Japan, to attend a **one year Masters degree course (English Medium)** in the Law category.

As in the previous years, the Embassy of Japan has the honour to request the Ministry of Law and Justice to recommend young public administrators and government officials meeting the prescribed eligibility criteria, who will be selected through an evaluation process, for enrollment in the said program for the year 2019.

Enclosed herewith please find a package containing the following documents:

1. General Guidance Brochure
2. Application Guideline, Application Form, Essay Question, Recommendation Form and Certificate of Health

The Embassy of Japan would highly appreciate it if the Ministry of Law and Justice could nominate some candidates and provide their names to the Embassy along with the duly filled application form, health certificate and other supporting documents, by **25 October 2018**, at the latest. Documents submitted later than this deadline will not be accepted.

The Embassy of Japan avails itself of this opportunity to renew to the Ministry of Law and Justice the assurances of its highest consideration.

New Delhi, 13 September 2018

Encls.: As above

Ministry of Law and Justice
4th Floor, A-Wing, Shastri Bhawan
New Delhi-110 001

Cc: Ministry of External Affairs (East Asia Division), South Block, New Delhi 110011



314826/SS(AM)
14/9/2018

APPLICATION GUIDELINES
JAPANESE GOVERNMENT (MEXT) SCHOLARSHIP FOR 2019
YOUNG LEADERS' PROGRAM (YLP) STUDENT (LAW)

I OUTLINE

1. Objectives

The Young Leaders' Program (YLP) aims to contribute to cultivate future national leaders in Asian and other countries, moreover, to contribute to establish friendly relationship among various countries and to improve policy planning activities by forming a network among national leaders thorough deepening their understanding of Japan. The YLP is one of the Japanese Government (MEXT*) Scholarship Programs.

*MEXT: Ministry of Education, Culture, Sports, Science and Technology

2. Eligible Countries and Participants

Participants are selected from the countries listed below. They should be legal professionals, who are expected to play an active role as future national leaders in their respective countries.

Eligible Countries: P. R. China, Rep. of Korea, Indonesia, Malaysia, Philippines, Thailand, Viet Nam, Laos, Myanmar, Cambodia, Mongolia, Singapore, India, Rep. of South Africa and Turkey (15 Countries)

3. Host University

Kyushu University, Graduate School of Law.

4. The Number of Students

15 students maximum per year.

5. Recruitment and Selection

(1) Method of Recruitment

Recruitment will be conducted through specially designated recommending institutions. Please enquire at the Japanese Embassy for further information on the recommending institutions.

(2) Screening Procedure

- ① First screening by the recommending authorities
- ② Second screening by the host university (in this case, Kyushu University)
- ③ Final screening by the YLP Committee established by MEXT

6. Curriculum (Refer to the Appendix "Curriculum Guidelines".)

(1) Basic Concept of YLP programs

Each YLP course has been specially designed to contribute to the development of national leaders in various fields by seeking to take advantage of Japan's experiences of exchange with both Western and Asian countries and to establish a "human network" through education related activities.

(2) Course Duration and Qualification

Course duration is for one year, resulting in the conferring of a Master's degree in Law from Kyushu University.

(3) Language

All classes will be conducted entirely in English.

7. Commencement of the Program

October 2019

II INFORMATION FOR APPLICANTS

MEXT will offer scholarships to foreign students who wish to study in Japanese universities as YLP students in law for the academic year 2019 under the Japanese Government (MEXT) Scholarship Program. The conditions are as follows:

1. Field of Study

Law (Kyushu University, Graduate School of Law)

2. Qualifications

- (1) Nationality: Applicants must be nationals of a country that is participating in the YLP (see above). An applicant who has Japanese nationality at the time of application will not be eligible.
- (2) Age: Applicants must be, in principle, under 40 years old as of 1st October 2019 (i.e. born on or after 2 October 1979).
- (3) Academic Background: Applicants must be college graduates who have attained a high level of academic achievement in their undergraduate study.
- (4) English Ability: A minimum TOEFL –PBT, ITP score of 550, TOEFL-iBT score of 80, IELTS score of 6.0 or equivalent.
- (5) Work Experience: At least 4 years of work experience in the applicant's home country in a law office or in the legal section of a company or government department. This work experience must be full-time and after graduation from university.
- (6) Health: Applicants must be judged that you are medically adequate to pursue study in Japan by an examining physician on a prescribed certificate of health.
- (7) Arrival in Japan: In principle, applicants must be able to arrive in Japan during the period specified by the accepting university, within two weeks before and after the first day of the course conducted by the accepting university. If the applicant cannot arrive in Japan during the specified period for personal reasons, travel expenses to Japan will not be paid.
- (8) Visa Requirement: In principle, a selected applicant must obtain a “Student” (留学) visa at the Japanese diplomatic mission located in the applicant's country of nationality, and enter Japan with the residence status of “Student.” Applicants who change their residence status to any status other than “Student” (留学) after their arrival in Japan will immediately lose their status as a MEXT Scholarship student.
- (9) Non-Eligibility: Applicants who meet any or all of the following conditions are not eligible. If identified after acceptance of the scholarship grantees, the applicants will be required to withdraw from the scholarship:
 - ① Those who are military personnel or military civilian employees at the time of their arrival in Japan or during the period of the payment of the scholarship;
 - ② Those who cannot arrive in Japan by the last date of the period designated by accepting university;
 - ③ Those who are already enrolled in a Japanese university or other institution with a residence status of “Student” (留学) or who are going to be enrolled, or plan to enroll, in a Japanese university or other institution as a privately-financed international student from the time of application to the MEXT scholarship program in the applicant's country until the commencement of the period for payment of the MEXT scholarship. However, this stipulation does not apply to privately-financed international students who, even though they are enrolled, or are planning to enroll, in a Japanese university, verifiably complete their studies before the start of the scholarship payment period, return to their home country at the time of the scholarship application, and newly acquire the “Student” residence status and come to Japan;
 - ④ Those who are planning to receive scholarship money from an organization other than MEXT (including a government organization of the applicant's country) on top of the scholarship money provided by MEXT after the start of the scholarship payment period;
 - ⑤ Holders of dual nationality at the time of application who cannot verify that they will give up Japanese nationality by the time of the arrival in Japan; or
 - ⑥ Those wishing to engage in fieldwork or an internship in a country other than Japan after submission of Application.

3. Period of Scholarship

One year from October 2019 to September 2020.

4. Scholarship Benefits

- (1) Allowance: 242,000 yen per month. Due to the situation of the Japanese Government's budget, the amount of payment may be subject to change each fiscal year. The scholarship will not be paid to a grantee who takes a leave of absence or is long absent from the assigned university.
- (2) Traveling Costs
 - ① Transportation to Japan: In principle, MEXT stipulates the travel schedule and route, and provides an economy-class airline ticket from the international airport nearest to his/her home address (in principle, the country of nationality) to the Fukuoka International Airport. The grantee shall bear at his/her own expense all costs related to domestic travel from his/her home address to the nearest international airport, airport taxes, airport usage fees, special taxes necessary for travel, travel expenses within Japan (including airline transit costs), travel insurance expenses, carry-on luggage or unaccompanied baggage expenses, etc. The present address in the country of the grantee's nationality stated in the application form is in principle regarded as the recipient's "home address". If, however, the address stated in the application form will be changed at the time of leaving from his/her country, the changed address will be regarded as the "home address".
 - ② Transportation from Japan: Based on the application by the grantee, MEXT will provide an airline ticket to grantees who shall graduate the accepting university and return to the home country by the end of the final month of the period of scholarship (See "3. Period of Scholarship") designated by MEXT. MEXT, in principle, shall provide an economy-class airline ticket from the Fukuoka International Airport to the international airport (in principle, in the country of nationality) nearest to the returning grantee's residence. The grantee shall bear at his/her own expense all costs related to travel from the grantee's residence in Japan to the nearest international airport, airport taxes, airport usage fees, special taxes necessary for travel, travel expenses within the country of nationality (including airline transit costs), travel insurance expenses, carry-on luggage or unaccompanied baggage expenses, etc.
- (3) Education Fees:

Fees for entrance examination, matriculation and tuition will be paid by MEXT.
- (4) Accommodation: Students can apply for a room at Kyushu University accommodation. (Please note: The number of rooms is limited and successful candidates are not guaranteed a room).

5. Suspension of Payment of Scholarship

Payment of the scholarship will be stopped for the reasons given below. Should any of the following reasons apply, the grantee may be ordered to return a part of, or all of, the scholarship paid up to that time. Payment of the scholarship may also be stopped during the period up to the decision on the disposition of the matter.

- ① A grantee is determined to have made a false statement on his/her application;
- ② A grantee violates any article of his/her pledge to the Minister of Education, Culture, Sports, Science and Technology;
- ③ A grantee violates any Japanese laws and is sentenced and imprisoned for an indefinite period or for a period of exceeding 1 year;
- ④ A grantee is suspended from his/her university or receives other punishment, or is removed from enrollment; as a disciplinary action in accordance with school regulations of the accepting institution;
- ⑤ It has been determined that it will be impossible for a grantee to complete the course within the standard time period because of poor academic grades or suspension or absence from the university;
- ⑥ A grantee came to Japan without newly acquiring the "Student" (留学) residence status, or changed his/her residence status to one other than "Student";
- ⑦ A grantee has received another scholarship (excluding those specified for research expenses);
- ⑧ The request from the government and/or other state institutions of applicant's home country.

6. Selection

- (1) Based on the recommendation of authorities, the participating university will select initial candidates from among applicants by means of an interview, a review of the submitted documents and a short essay. If it is not possible to hold an interview in the applicant's home country, an interview may be conducted by telephone or the Internet.
- (2) Those who have been selected initially by the participating universities will be put forward to the YLP committee established by MEXT for the final selection.

7. Education at University

All lectures and practical training at universities will be conducted entirely in English.

8. Application Procedure

Applicants must submit the following documents to their recommending authorities by the designated deadline. (Please note: submitted documents will not be returned.)

- (1) ①Application for Admission (prescribed form) ---- 1 Original and 1 Photocopy (except photographs);
- (2) Photographs (6 x 4 cm, taken within the past 6 months, should be affixed on each of the 2 application forms) ---- 2 Originals;
- (3) ②Official Transcript or Certified Academic Record of the university the applicant attended ---- 1 Original and 1 Photocopy;
- (4) ③Recommendation Letter from the Recommending authority ---- 1 Original and 1 Photocopy;
- (5) ④Two Recommendation Letters from the Employer or from the supervising Professor of the university the applicant last attended (prescribed form) ---- 1 Original and 1 Photocopy;
- (6) ⑤Certificate of Health (to be issued by the medical institution designated by the Japanese Embassy) ---- 1 Original and 1 Photocopy;
- (7) ⑥A Copy of the Official Diploma or Certificates of Graduation from the University the applicant last attended ---- 2 Photocopies;
- (8) ⑦An Essay explaining applicant's future plans after the completion of the YLP ---- 1 Original and 1 Photocopy;
- (9) ⑧A Copy of the Applicant's Family Register, Photocopy of Passport or Certificate of the Citizenship (any of these)---- 2 Photocopies;
- (10) ⑨English Proficiency Certificate (TOEFL or other equivalent test score.) ---- 2 Photocopies;
- (11) ⑩Answers to each of the designated essay questions ---- 1 Original and 1 Photocopy;
- (12) Others
 1. Use A4 paper as the standard for all submitted documents, which in principle should be typed. Handwritten documents should be written clearly.
 2. These documents should all be written in English. If written in another language, attach an English version translated by a public institution. Caution is necessary as many applications are not written in English and do not come with an English translation, particularly recommendation letters and diplomas.
 3. Recommendation letters written by a workplace supervisor or an academic advisor from one's university should be written separately by two of them and must use the stipulated format. At least one and preferably two should be written by your direct boss at work.
 4. Reason for application and future plans will be important factors in selection, so submit a small essay of three pages explaining as much as possible what you expect from this program and what kind of job you seek in the short- and long-terms.
 5. If you submit test English proficiency scores from TOEFL or IELTS, please submit scores obtained roughly within the past two years. If you submit other certifications, please submit documents illustrating how to convert the score to TOEFL or IELTS.
 6. If you have a book or dissertation, submit a separate overview.
 7. Your application may be rejected if the above application is either incomplete or inaccurate, or if some documents are missing.
 8. Write the numbers ① through ⑩ in line with the item number for the items above on each document in the upper right corner.

9. Notes

- (1) Each grantee is advised to learn some basic Japanese language and to acquire basic information on Japanese climate, geography, customs, university education, and social conditions in Japan, as well as about the differences between the Japanese legal system and that of his/her home country before departing for Japan.
- (2) As the first installment of the scholarship payment will be made from one month to one and a half months after the grantee's arrival in Japan, the grantee is recommended to bring at least approximately US \$2,000 with him/her to Japan to cover immediate living expenses and other necessary expenses.
- (3) The scholarship payments will be transferred to the bank account opened by each grantee after the arrival in Japan. The bank account has to be opened at a Japanese financial institution designated by MEXT.
- (4) Grantees must enroll in National Health Insurance (Kokumin Kenko Hoken) upon arrival in Japan.
- (5) Information regarding the MEXT Scholarship recipient (name, gender, date of birth, nationality, accepting university/graduate school/undergraduate school, field of specialty, period of enrolment, career path after completion of scholarship, contact information [address, telephone number, e-mail address]) may be shared with other relevant government organizations for the purpose of utilization for overseas students programs implemented by the Japanese Government (support during period of study in Japan, follow-up survey, improvement of the overseas student system).

Information regarding MEXT Scholarship Students (excluding date of birth and contact information) may be included in publicity materials prepared by the Japanese Government for promoting the acceptance of overseas students in Japan, particularly in order to introduce former MEXT Scholarship Students who are playing active roles in countries around the world.

These terms and conditions are included in the Pledge stipulating rules and regulations which MEXT Scholarship recipients must comply with and submit when they have been granted the Scholarship. Excluding exceptional circumstances, only those concurring with these conditions will be accepted as MEXT Scholarship Students.

- (6) If there are any questions about the content of the written text in this Application Guideline or any other matters, applicants/grantees should inquire the Japanese diplomatic mission in the applicant's country and follow their instructions.
- (7) In addition to the regulations stipulated in this Application Guideline, those that are necessary to implement the Japanese Government Scholarship programs shall be determined by the Japanese Government.

Young Leaders' Program (Law) Curriculum Guidelines

I Overview

The primary focus of the YLP in Law at Kyushu University is international economic and business law. The program has been specifically designed to expose students to both theoretical and practical perspectives on a wide range of contemporary legal issues related to international trade and commercial transactions.

Courses taught within the framework of the YLP focus on "cutting edge" topics driven by the research interests of an international faculty. As such, the program aims to provide students with the necessary intellectual skills for pursuing a law-related career in an increasingly global economic environment.

II Participants

As a one-year Master's program in law, this course is primarily geared towards persons who have worked in the legal department of government ministries & business, as well as judges, public prosecutors, lawyers and other law-related professions. In particular, the program is suited to lawyers or government officials working on international trade issues or commercial transactions.

III Curriculum

All students must complete a one year program of study comprising coursework and a thesis.

The following classes are offered within the framework of the YLP. (Please note that the following is an indicative list and is subject to change).

(1) Foundational Classes

- Legal Research Methodology and Writing

(2) Elective Classes

- Basic and Current Debates in Japanese Law
- Business Law in a Networked Age
- Comparative Corporate Law
- Comparative Perspectives on Corporate and Business Law
- Contemporary Issues in Competition Law
- Creative Economy and Cultural Diversity
- Creative Thinking
- Deals and Transactions
- EU Law
- Fundamental Issues in IP Law
- International Economic Law and Practice
- International Financial Law and Regulation
- Information Technology Law
- International Law in Today's World
- International Maritime Law
- International Commercial Arbitration
- IP and Private International Law
- IP Dispute Resolutions in International Matters
- Japanese Constitutional & Administrative Law
- Japanese Intellectual Property Law Practice
- Law and Development

- Legal Negotiation
- Mediation and Other Conflict Management Approaches
- Transnational Commercial Law and Foreign Investment Law
- White Collar and Corporate Crime
- World Trade Law

For an up-to-date list of classes see: <http://www.law.kyushu-u.ac.jp/programs/english/>

In addition, students are expected to complete a Master's thesis (50 pages minimum). The thesis may be written on any law-related topic approved by the Faculty.

IV Internships

Each YLP student will be assigned to a Fukuoka-based law firm for around 2 weeks (in February - March) to experience legal practice in Japan. The interns will attend court hearings and accompany the lawyers for consultations with clients. During the internship students will visit other law-related institutions and will engage in discussions with serving judges.

Students are also provided with various summer internship opportunities at Tokyo based law firms and/or large corporations. These internships provide students with the unique chance to experience international commerce and legal practice in Japan.

V Fukuoka & Kyushu University

Located in the heart of East Asia, midway between Tokyo, Shanghai and Seoul, Fukuoka is the largest city in Kyushu, the southernmost of Japan's four main islands. It is a thriving modern metropolis that has not sacrificed its unique local character and charm. Historically known as Hakata, it has long been one of Japan's key ports for commerce with the rest of Asia, and today the spirit of Hakata lives on, for the growing continental ties of recent years have enabled the city to establish itself as a major regional center.

Newsweek has named Fukuoka as one of the "Ten Most Dynamic Cities" in the world, identifying an energetic regional economy, excellent infrastructure, and the proximity and openness to Asia as key features behind its continued growth. The Financial Times reported a survey of world cities that ranked Fukuoka as the 17th most livable city in the world, and awarded the city a special commendation for its downtown district.

Kyushu University is the largest university in Kyushu and one of the most prestigious national universities in Japan. Founded in 1911 as one of seven original Imperial Universities, it continues to be a focal point for academic and educational excellence. Graduate study in Kyushu University provides well-motivated students with the opportunity to study in a dynamic academic atmosphere and to enjoy life in one of Japan's fastest growing cities.

And yet, perhaps the most important feature of Fukuoka for the foreign resident is its people. Known throughout Japan for their friendliness, the people of Fukuoka have long enjoyed good relationships with visitors from abroad. For the foreigners living among Fukuoka's 1.7 million residents, life is both comfortable and stimulating.

VI Further information

For further information:

<http://www.law.kyushu-u.ac.jp/programs/english/>

For further information on Kyushu University:

<http://www.kyushu-u.ac.jp/>

APPLICATION FOR JAPANESE GOVERNMENT (MEXT) SCHOLARSHIP

日本政府（文部科学省）奨学金留学生申請書

Young Leaders' Program Student for 2019 (Law)
(ヤング・リーダーズ・プログラム留学生) (法律コース)

INSTRUCTIONS (記入上の注意)

1. The application should be typewritten if possible, or neatly handwritten in block letters. (明瞭に記入すること。)
2. Numbers should be in Arabic figures. (数字は算用数字を用いること。)
3. Year should be written in the Anno Domini system. (年号はすべて西暦とすること。)
4. Proper nouns should be written in full, and not be abbreviated. (固有名詞はすべて正式な名称とし、一切省略しないこと。)

* Personal data entered in this application will only be used for scholarship selection purposes, and contact information such as e-mail addresses will only be used for forming related human networks after the student returns home and for sending of information by the Japanese Government.

(本申請書に記載された個人情報については、本奨学金の選考のために使用するほかは、特にE-mail アドレス等の連絡先については、帰国後における関係者のネットワークを作ること、及び必要に応じ日本政府より各種情報を送信する以外には使用しない。)

1. Name in Full in Your Native Language (姓名 (自国語))

(Sex) ☐ Male (男) ☐ Female (女)

(Family name/surname) (First name) (Middle name)

In Roman Block Capital Letters (if written in the passport, follow that form) (ローマ字、パスポート表記がある場合は、それに合わせる)

(Marital Status) ☐ Single (未婚) ☐ Married (既婚)

(Family name/surname) (First name) (Middle name)

2. Nationality (国籍) 2-2. Possession of Japanese Nationality (日本国籍を有する者) ☐ Yes, I have (はい) ☐ No, I don't have (いいえ)

3. Date of Birth (生年月日)

19 _____

Year (年) Month (月) Day (日) Age: as of October 1, 2019 (2019年10月1日現在の年齢)

4. Present Status: with the name of the university enrolled, or of employer (現職 (在学大学名又は勤務先名まで記入すること。)、在学大学又は勤務先の電話番号、ファックス番号及びEメールアドレス)

Present Status

Telephone Number Facsimile Number E-mail Address

5. Present Home Address, Telephone Number, Facsimile Number, and E-mail Address (現住所、電話番号、ファックス番号及びEメールアドレス)

Address

➡ If the above present home address will be changed at the time of leaving from your country, please specify the changed address below. (渡日時の住所が上記現住所から変更になることが確定している場合は、下記に記入すること。)

Telephone Number

Facsimile Number

E-mail Address

If possible, write an email address where you can be contacted for periods that include the time before you come to Japan, your stay in Japan and the period after you return home.

(可能な限り、渡日前～日本留学中～帰国後にわたり使い続けることが予想される E-mail アドレスを記入すること。)

6. Field of study specialized in the past (Be as detailed and concrete as possible.)

(過去に専攻した専門分野 (できるだけ具体的に詳細に書くこと。))

7. Educational Background (学歴)

	Name and Address of School (学校名及び所在地)	Year and Month of Entrance and Completion (入学及び卒業年月)	Period of schooling you have attended (修学年数)	Diploma or Degree Awarded, Major Subject, Skipped Years and Levels (学位・資格、専攻科目、 飛び級の状況)
Elementary Education (初等教育)	Name (学校名)	From (入学)	years (年)	
Elementary School (小学校)	Location (所在地)	To (卒業)	and months (月)	
Secondary Education (中等教育)	Name (学校名)	From (入学)	years (年)	
Lower Secondary School (中学)	Location (所在地)	To (卒業)	and months (月)	
Upper Secondary School (高校)	Name (学校名)	From (入学)	years (年)	*-1
	Location (所在地)	To (卒業)	and months (月)	
Higher Education (高等教育)	Name (学校名)	From (入学)	years (年)	
Undergraduate Level (大学)	Location (所在地)	To (卒業)	and months (月)	
Graduate Level (大学院)	Name (学校名)	From (入学)	years (年)	
	Location (所在地)	To (卒業)	and months (月)	
Total years of schooling mentioned above (以上を通算した全学校教育修学年数)			years (年)	

*If the blank spaces above are not sufficient for information required, please attach a separate sheet. In such case, please stipulate that the information is on a separate page.

((注) 上欄に書ききれない場合には、適当な別紙に記入して添付すること。その場合は、別紙に記入する旨を上記学歴欄に明記すること。)

- Notes: 1. Exclude kindergarten education or nursery school education. (幼稚園・保育所教育は含まれない。)
2. Preparatory education for university admission is included in upper secondary school. (いわゆる「大学予備教育」は中等教育に含まれる。)
3. If the applicant possesses a high school-equivalent leaving qualification, indicate this in the blank with *-1. (「高等学校卒業程度資格を有している場合には、その旨を*-1 欄に記入すること。)
4. Any school years or levels skipped should be indicated in the fourth column (Diploma or Degree Awarded, Major Subject, Skipped Years and Levels). (Example: Graduated high school in two years, etc.)
(いわゆる「飛び級」をしている場合には、その旨を該当する教育課程の「学位・資格、専攻科目、飛び級の状況」欄に記載すること。)

(例：高校3年次を飛び級により短期卒業))

5. If you attended multiple schools at the same level of education due to moving house or readmission to university, then write the schools in the same column and include the number of years of study and current status for each school. (住居の移転や大学の再入学等を理由に、同教育課程で複数の学校に在籍していた場合は、同じ欄に複数の学校の在籍を記載し、すべての修学状況を修学年数に含めること。)
6. Calculate and write the total number of years studied based on duration as a student. (including extended leave such as summer vacation) (修学年数合計は在籍期間を算出し、記入すること。(長期休暇も含める))

8. Employment Record. Begin with the most recent employment, if applicable. (職歴)

Name and Address of organization (勤務先及び所在地)	Period of Employment (勤務期間)	Division/Section (課名)	Position (役職名)	Type of Work (職務内容)
	from to			
	from to			

9. State the titles or subjects of books or papers (including graduation thesis authored by applicant), if any, with the name and address of publisher and the date of publication.

(著書、論文(卒業論文を含む。))があればその題名、出版社名、出版年月日、出版場所)

* Accompany this form with a summary of the papers mentioned above. ((注)論文の摘要を添付のこと。)

10. Extracurricular and Regional Activities (課外活動又は地域社会での活動)

Extracurricular and Regional Activities (課外活動又は地域での活動)	Period (期間)

11. Japanese Language Proficiency: Evaluate your level and fill in with an X where appropriate in the following blanks.

(日本語能力を自己評価のうえ、該当欄に×印を記入すること。)

	Excellent (優)	Good (良)	Poor (不可)
Reading (読む能力)			
Writing (書く能力)			
Speaking (話す能力)			

12. Foreign Language Proficiency: Evaluate your level and fill in with an X where appropriate in the following blanks. About English, report your score of TOEFL or IELTS.

(外国語能力を自己評価のうえ、該当欄に×印を記入すること。ただし、英語については、TOEFL 又は IELTS のスコアを記入すること。)

	Excellent (優)	Good (良)	Poor (不可)
French (仏語)			
German (独語)			
Spanish (西語)			

Score of TOEFL
(TOEFL のスコア)

Score of IELTS
(IELTS のスコア)

OR

13. Accompanying Dependents (Provide the following information if you plan to bring any family members to Japan.)

同伴家族欄 (渡日する場合、同伴予定の家族がいる場合に記入すること。)

* All expenses incurred by the presence of dependents must be paid by the grantee.

(注) なお同伴者に必要な経費はすべて留学生の負担である。

Name (氏 名)	Relationship (続 柄)	Age (年 齢)

14. Person to be notified in applicant's home country, in case of emergency:

(緊急の際の母国の連絡先)

i) Name in full:

(氏名) _____

ii) Address: with telephone number, facsimile number, E-mail address

(住所: 電話番号、ファックス番号又はEメールアドレスを記入のこと。) _____

iii) Occupation:

(職 業) _____

iv) Relationship:

(本人との関係) _____

I understand and accept all the matters stated in the Application Guidelines for Japanese Government (MEXT) Scholarship for 2019, and hereby apply for this scholarship.

(私は2019年度日本政府(文部科学省)奨学金留学生募集要項に記載されている事項をすべて了解して申請します。)

Date of Application:

(申請年月日) _____

Applicant's Signature:

(申請者署名) _____

Applicant's Name

(in Roman Block Capitals):

(申請者氏名) _____

Recommendation Form

To the Applicant

Please complete only the top portion of this form. Your recommender should complete the rest of the form.

_____	_____	_____
Your Name (Family)	(Given)	(Middle)

To the Recommender

The person whose name appears above is applying for admission to the Young Leaders' Program.

Please provide your recommendation on your own letterhead or stationery. The Admissions Committee values the recommender's direct contact with the candidate. In your letter, please answer the following questions as candidly and specifically as possible:

Please return this form and your recommendation to the applicant in a sealed envelope, with your signature across the seal. The applicant will submit the sealed, signed envelope to us as part of the completed application package.

The Admissions Committee is aware of the time and care necessary to prepare this form. We gratefully acknowledge your help.

1. How long and in what capacity have you known the applicant?

2. How often have you observed the applicant? (Please tick one box)

- ☐ every day ☐ 3 or 4 times a week ☐ 1 or 2 times a week ☐ 1 or 2 times a month
☐ less than once a month

3. Please provide a short list of specific activities which demonstrate the applicant's salient talents and strength, e.g., leadership, creativity.
4. Please discuss observations you have made concerning the applicant's leadership abilities. (Please tell the reason to judge that the applicant has a possibility to be a leader in your home country.)
5. Please discuss observations you have made concerning the applicant's interpersonal skills.
6. Please discuss observations you have made concerning the applicant's innovative/creative capabilities.

7. Please comment on specific ways the applicant could improve professionally.

8. Please give us your appraisal of the applicant in terms of the qualities listed below:

What reference group are you using to make your appraisal?

	Inadequate opportunity to observe	Below average (Bottom third)	Average (Middle third)	Good (Top third)	Very good (Top 15%)	Excellent (Top 10%)	Outstanding (Top 5%)	Exceptional (Top 2%)
Leadership potential								
Interpersonal skills								
Imagination and creativity								
Motivation and drive								
Personal integrity								
Self-confidence								
Personal maturity								
Sense of humor								
Self-discipline								
Intellectual ability								
Emotional energy								
Analytical/quantitative ability								
Ability in oral expression								
Time management								

9. Please write if you have any comment.

Please provide telephone numbers should the Admissions Committee feel a need to contact you regarding the reference.

☐ Business Telephone Number _____

☐ Home Telephone Number _____

Recommender's Signature _____

Recommender's Name (please print) _____ Date _____

Position or Title _____ Organization _____

Business Address _____

Home Address _____

Essay Questions (Law)

As part of the application process you are required to submit a Statement of Purpose. This statement will provide the Admissions Committee with more detailed information about you and your reasons for applying to the Young Leaders' Program in Law. The submission offers you the opportunity to present yourself more fully to the Committee and provide us with greater information on your candidacy.

The submission must be typed. Please use A4 sized paper or 8 1/2" x 11" paper. Limit your responses to the maximum number of words designated for each question. Use standard double spaced lines with a 12 point font. Your name should appear at the top of each separate sheet of paper. The number of the question should also be clearly written. Staple the pages together and submit them along with other application materials.

Please answer **ALL** of the following questions:

1. As a YLP student, you would be expected to write a 50 pages Master's thesis in an area of international economic and business law or comparative law. Please write a short research proposal for your thesis describing the issues you would like to research. It might also be helpful to know how researching this topic might contribute to your long-term career plans (max. 800 words)
2. Please provide an example of (i) a new law that has been recently enacted in your country OR (ii) an important court decision recently made in your country. Please describe the background and main features of the new law OR decision, as well as your opinion on the matter. Please feel free to choose an example from any field of law. (max. 800 words)
3. Include any further information about yourself that you feel may be relevant to the Admissions Committee when considering your application. (This might include other relevant professional experience, academic publications, prizes, scholarships awarded, membership of professional societies, as well as any other significant personal achievements). (max. 600 words maximum)

Please note, the submission must address the above issues specifically, and must be solely the product of your own efforts. We reserve the right to disqualify any statement written by, or with the help of, someone other than the applicant.

健康診断書

CERTIFICATE OF HEALTH (to be completed by the examining physician)

日本語 英語により明瞭に記載すること。
Please fill out (PRINT/TYPE) in Japanese or English.

氏名 Name: _____, _____, _____
Family name, First name Middle name
☐ 男 Male 生年月日 Date of Birth: _____
☐ 女 Female

1. 身体検査 Physical Examination

- (1) 身長 _____ cm 体重 _____ kg
Height Weight
- (2) 血圧 _____ mm/Hg ~ _____ mm/Hg 血液型 _____
Blood pressure Blood Type
A B O RH + - 脈拍 ☐ 整 Regular
Pulse ☐ 不整 Irregular
- (3) 視力 Eyesight: (R) _____ (L) _____
裸眼 Without glasses 矯正 With glasses or contact lenses
色覚異常の有無 ☐ 正常 Normal
Color blindness ☐ 異常 Impaired
- (4) 聴力 ☐ 正常 Normal 言語 ☐ 正常 Normal
Hearing: ☐ 低下 Impaired Speech: ☐ 異常 Impaired

2. 申請者の胸部について、聴診とX線検査の結果を記入してください。X線検査の日付も記入すること（6ヶ月以上前の検査は無効。）
Please describe the results of physical and X-ray examinations of the applicant's chest X-rays (X-rays taken more than six months prior to the certification are NOT valid).



肺 ☐ 正常 Normal
Lungs: ☐ 異常 Impaired

心臓 ☐ 正常 Normal
Cardiomegaly: ☐ 異常 Impaired

← Date _____
Film No. _____

異常がある場合

心電図 Electrocardiograph: ☐ 正常 Normal
☐ 異常 Impaired

Describe the condition of applicant's lungs.

3. 現在治療中の病気 ☐ Yes (Disease _____)
Disease currently being treated ☐ No

4. 既往症
Past history: Please indicate with + or - and fill in the date of recovery
(If the applicant has not contracted any of the disease, please check "None".) (いずれも該当しない場合は、なしにチェックすること。)

Tuberculosis.....☐ (. .) Malaria.....☐ (. .) Other communicable disease.....☐ (. .)
Epilepsy.....☐ (. .) Kidney disease.....☐ (. .) Heart disease.....☐ (. .)
Diabetes.....☐ (. .) Drug allergy.....☐ (. .) Psychosis.....☐ (. .)
Functional disorder in extremities.....☐ (. .)

None.....☐

5. 検査 Laboratory tests
検尿 Urinalysis: glucose (), protein (), occult blood ()

赤沈 ESR: _____ mm/Hr, WBC count: _____ /cmm 貧血 ☐
anemia

Hemoglobin: _____ gm/dl, GPT: _____

6. 診断医の印象を述べて下さい。(問題がない場合も、その旨ご記入ください。)
Please give your impression of the applicant's health. (If you do not have a particular opinion, please write as such.)

7. 志願者の既往歴、診察・検査の結果から判断して、現在の健康の状況は十分に留学に耐えうるものと思われますか?
In view of the applicant's history and the above findings, is it your observation that his/her health status is adequate to pursue studies in Japan?

Yes ☐ No ☐

日付 _____ 署名 _____
Date: Signature:

医師氏名
Physician's Name in Print: _____

検査施設名
Office/Institution: _____
所在地
Address: _____